श्री कन्हें यालाल डी० बैंदा : क्या सरकार इस बात को उचित मानती हैं कि ट्रैंक्टरों का उत्पादन इस देश में अधिक से अधिक होना चाहिये और उसको प्रोत्साहन दंना चाहिये जिससे कि हमार ही दंश में टॅक्टर बन सकें?

श्री डी० पी० करमरकर : जी हां।

*457 and *458. [For answers, vide cols. 3177 and 3178 infra.]

NATIONAL DEVELOPMENT COUNCIL

*459. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state:

(a) whether Government will lay on the Table of the House a copy of the proceedings and decisions of the National Development Council held in the second week of November 1954;

(b) the total expenditure incurred on the National Development Council so far; and

(c) whether the above expenditure forms part of the total outlay on the Five Year Plan?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA) : (a) A copy of summary memorandum of conclusions and suggestions of the third meeting of the National Development Council held in New Delhi on November 9 and 10, 1954 is placed on the Table of the House. *[See* Appendix VIII, Annexure No. 118.]

(b) The expenses on account of National Development Council consist mainly of travelling allowances bills, which are paid for by the Governments concerned. A small amount of expenditure which may be incurred for a short period on account of extra staff employed in the Planning Commission, forms part of the expenditure of the Planning Commission.

(c) No.

SHRI V. K. DHAGE: With regard to part (b) of the question, what is the amount?

DR. R. P. DUBE: The total expenditure incurred has not been given.

to Questions

SHRI S. N. MISHRA: The amount actually incurred is being worked out, but I can give a tentative figure. It was because of the tentative nature of the figure that I did not give it. The figure would come to about Rs. 4,800 for contingencies. There are some other items, *e.g.* Rs. 2,728 for extra staff and Rs. 47/8/- for coolies.

DR. R. P. DUBE: Extra staff for the conference purpose only?

SHRI S. N. MISHRA: This extra staff was only for the purpose of the National Development Council meeting.

DR. R. P. DUBE: How long did the Council sit?

SHRI S. N. MISHRA: It sat for two days, this was indicated in the reply itself.

SHRI B. C. GHOSE: How many times a year does the Council meet?

SHRI S. N. MISHRA: Although the Council was expected to meet twice a year, it has been meeting only once a year so far.

SHRI B. C. GHOSE: Is there any organisation to look after the suggestions or recommendations made by the Council and to see whether any action is taken on such recommenda-tior

SHRI S. N. MISHRA: All these suggestions and recommendations of the National Development Council are pursued with earnestness by the Planning Commission and the Governments concerned.

SHRI B. C. GHOSE: May I know as to whether the previous meetings of this National Development Council have not expressed the same dissatisfaction in respect of the same matters as has been expressed in the recent meeting of the Council?

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SHRI S. *N*. MISHRA: There is no question of dissatisfaction having been expressed, but the National Development Council provides a forum where consultations take place among the representatives of the Governments. As a result of these deliberations and consultations, certain conclusions emerge which are pursued effectively.

SHRI B. C. GHOSE: May I ask the hon. Minister as to whether the statement he has laid on the Table of the House does not indicate that the National Development Council is not satisfied with the progress made in certain Departments and certain definite suggestions have been made? My question was whether the same sort of conclusions were not arrived at at the last meeting of the Development Council last year and what has been done in regard to those recommendations by way of their being pursued by tre Planning Commission?

SHRI S. N. MISHRA: Although this question is too general, I would like to say

SHRI B. C. GHOSE: I am very specific.

SHRI S. N. MISHRA: I think the hon. Member is referring to certain problems which admit of long-term solutions. It is just possible that in the earlier meetings of the National Development Council during the course of the assessment, certain opinions might have been expressed which must be in the process of speedy implementation.

SHRI B. C. GHOSE: My question was more specific than the answer which is absolutely vague. May I ask for example, whether any recommendation was made by the Council with regard to the levy of a betterment fund and what has been the result of the efforts made by the Planning Commission to implement that recommendation so far?

SHRI S. N. MISHRA: Sir, now, the hon. Member is more definite.

SHRI B. C. GHOSE: Shall I read then all the recommendations in the statement which has been laid on the Table of the House?

to Questions

SHRI S. N. MISHRA: All the major recommendations of the Council are a sort of objectives which are to be achieved, and they are progressively being achieved. So every time the National Development Council meets, it expresses its renewed determination to achieve those objectives.

SHRI B. C. GHOSE: The answer is as vague as ever. May I say in res pect of two points.....

MR. DEPUTY CHAIRMAN: You are having a discussion on planning.

SHRI B. C. GHOSE: Because I want a specific answer. The hon. Minister might say we have not pursued it. When it is found that in regard to betterment levies, in regard to employment situation there was a similar recommendation by the National Development Council last year. I want to know what steps had been taken to implement those recommendations of the Council?

SHRI S. N. MISHRA: The hon. Member is casting his net wider every time and since this question relates to the recommendations and the suggestions of the National Development Council during the course of which I am not expected to reply what has been done in regard to employment and all that, a separate question will have to be asked.

MR. DEPUTY CHAIRMAN: He wants to know how you have tried to implement the recommendations of the National Development Council— how far and how?

SHRI S. N. MISHRA: There are so many recommendations. I think for each recommendation if a question is asked now, I will have to go into details

SHRI B. C. GHOSE: I will be satisfied if in respect of even one single question some definite information is given, say with regard to betterment 3159 Oral Answers

levies, or with regard to employment situation or with regard to the recommendations which were made in respect of land reforms by the last Development Council and the position as revealed in the meetings of this Development Council in respect of any item that the hon. Minister chooses.

SHRI S. N. MISHRA: Now the information placed on the Table of the House gives opportunity to hon. Members to put a specific question in the future.

MR. DEPUTY CHAIRMAN: You want notice?

SHRI B. GUPTA: Since there is a feeling in our country that this is actually a monopolist's Development Council, may I know as to how many Members of the so-called Development Council come from the working classes or represent the working classes and the peasantry?

MR. DEPUTY CHAIRMAN: Or the Communist Party?

SHRI D. P. KARMARKAR: Almost all of them that are there also represent the working classes.

SHRI B. GUPTA: It is a very vague answer. May I know in that case the names of those persons who according to him represent the working class and the peasantry and if you have got any who come deputed by the working classes and the peasants' organisation? Congress is not everything on earth.

SHRI S. N. MISHRA: All the Chief Ministers and others who are there are without exception, the representatives of the people.

SHRI B. GUPTA: I object.

MR. DEPUTY CHAIRMAN: You may differ from him.

SHRI B.GUPTA: There you are quite right.

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MR. DEPUTY CHAIRMAN: They may not be on your list.

SHRI B. GUPTA: If I had not differed from him, I would not be sitting here. That is obvious. There is a gulf of difference between us. May I ask him in that case to please tell us how many of them represent either the I.N.T.U.C. or the A.I.T.U.C. and how many represent the All India Kisan Sabha—these are organizations which represent certain classes. I would like to know if there are any representatives of these?

(No reply.)

SHRI KANHAIYALAL D. VAIDYA: May I know the names of the officebearers of this National Development Council?

SHRI D. P. KARMARKAR: They are already published.

SHRI B. GUPTA: How many of these Members of the National Development Council pay super-tax or income-tax on a higher level?

(Wo reply.)

Low INCOME GROUP HOUSING SCHEME

t*460. SHRIMATI SAVITRY NIGAM: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the number of applications received so far by Government asking for loans under the Low Income Group Housing Scheme?

tOriginal notice in Hindi as below:

निम्न वेतन पाने वालों के वर्ग के लिए आवास योजना

*४६०. श्रीमती सावित्री निगम : क्या कार्ब, आवास और संभरण मंत्री उन आवंदन पत्रों की संख्या बताने की कृपा करेंगे जो अब तक सरकार को निम्न बेतन पाने वालों के वर्ग के लिए आवास योजना के अन्तर्गत ज्ञूण प्राप्त करने के लिए मिले हैं ?